

DIVISION BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1231(KB)2019  
IA(I.B.C)/961(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	ALLAHABAD BANK VS JHARKHAND MEGA FOOD PARK PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearance via video conference/physically**

**For the Applicant**

Mr. Mainak Bose, Adv.  
Mr. Farooque Ali, Adv.  
Mr. Shahrukh Raja, Adv.

**For the Financial Creditor**

Ms. Alisha Kar, Adv.  
Ms. Smriti Das, Adv. (Led by Mr. R.C. Prusti, Adv.)

**For the Liquidator**

Mr. Kumarjit Banerjee, Adv.  
Ms. Sanchari Chakraborti, Adv.  
Mr. Aadil Naushad, Adv.

**ORDER**

1. Ld. Counsel for the parties present.  
IA(I.B.C)/961(KB)2024
2. Notice. Notice accepted by Mr. Kumarjit Banerjee, on behalf of Liquidator. Let the reply affidavit be filed within two weeks.
3. Post this matter on **24.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**